

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 997
ANSWERED ON-29/07/2024

DUES PAYABLE TO WEST BENGAL

997. SHRI ADHIKARI DEEPAK DEV:
SMT. MALA ROY:

Will the Minister of FINANCE be pleased to state:-

- (a) the details of the dues, payable to the State of West Bengal in the last five years;
- (b) the details of the amount payable as GST arrears actually paid to the States in last five years, State-wise; and
- (c) whether there is any discrepancy in the amount payable, the amount paid and due to the State of West Bengal, if so, the details thereof, State-wise including West Bengal and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a):- There are no dues payable to the state of West Bengal with respect to GST in the last five years.
- (b) & (c):- Does not arise in view of reply to (a) above.
